

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: OCTOBER 15, 2015

No. 1999 /JR(S)/2015

Sri **Om Prakash-VI**, Additional Civil Judge, Junior Division, Azamgarh is promoted and posted as Chief Judicial Magistrate, Azamgarh vice Sri August Kumar Tiwari.

No. 2000 /JR(S)/2015

Sri **August Kumar Tiwari**, Chief Judicial Magistrate, Azamgarh to be Civil Judge, Senior Division, Azamgarh vice Sri Awadhesh Kumar Singh.

No. 2001 /JR(S)/2015

Sri **Awadhesh Kumar Singh**, Civil Judge, Senior Division, Azamgarh to be Additional Chief Judicial Magistrate, Azamgarh in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Azamgarh.

No. 2002 /JR(S)/2015

Sri **Bhartendu Prakash Gupta**, Civil Judge, Junior Division, Chandauli is promoted and posted as Chief Judicial Magistrate, Ghaziabad vice Sri Mohd. Qamruzzama Khan.

No. 2003 /JR(S)/2015

Sri **Mohd. Qamruzzama Khan**, Chief Judicial Magistrate, Ghaziabad to be Civil Judge, Senior Division, Ghaziabad vice Sri Arvind Kumar Yadav-II.

No. 2004 /JR(S)/2015

Sri **Anil Kumar Yadav-II**, Civil Judge, Senior Division, Ghaziabad to be Additional Chief Judicial Magistrate, Ghaziabad vice Sri Ram Karan Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghaziabad.

**No. 2005 /JR(S)/2015**

Sri **Ram Karan Yadav**, Additional Chief Judicial Magistrate, Ghaziabad to Additional Chief Judicial Magistrate (Northern Railway), Ghaziabad in the vacant Court.

**No. 2006 /JR(S)/2015**

Sri **Shiv Kumar-III**, Additional Civil Judge, Junior Division, Kasganj (Kanshi Ram Nagar) is promoted and posted as Additional Chief Judicial Magistrate, Kasganj (Kanshi Ram Nagar) in the vacant Court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kasganj (Kanshi Ram Nagar).

**No. 2007 /JR(S)/2015**

Smt. **Pratibha Narayan**, Civil Judge, Junior Division (City), Bareilly is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

**No. 2008 /JR(S)/2015**

Sri **Ranveer Singh**, Civil Judge, Junior Division, Sitapur is promoted and posted as Civil Judge, Senior Division, Sitapur in the vacant Court.

**No. 2009 /JR(S)/2015**

Smt. **Sangita Kumari**, Civil Judge, Junior Division, Budaun is promoted and posted as Additional Chief Judicial Magistrate, Budaun in the vacant Court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Budaun.

**No. 2010 /JR(S)/2015**

Dr. **Shalini Singh**, Civil Judge, Junior Division, Sadabad, Hathras is promoted and posted as Additional Chief Judicial Magistrate, Hathras in the vacant Court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hathras.

No. 2011 /JR(S)/2015

Sri **Sanjay Kumar-IV**, Civil Judge, Junior Division, Mahoba is promoted and posted as Civil Judge, Senior Division, Mahoba in the vacant Court.

No. 2012 /JR(S)/2015

Sri **Birendra Kumar**, Civil Judge, Junior Division, Sambhal, Moradabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 2013 /JR(S)/2015

Sri **Kuldeep Kumar-I**, Civil Judge, Junior Division, Ambedkar Nagar at Akbarpur is promoted and posted as Additional Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur.

No. 2014 /JR(S)/2015

Sri **Ram Avtar Prasad**, Civil Judge, Junior Division, Sikandra Rau, Hathras is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri.

No. 2015 /JR(S)/2015

Sri **Rajeev Kumar-II**, Civil Judge, Junior Division, Mathura is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 2016 /JR(S)/2015

Sri **Ram Lal-II**, Judicial Magistrate, First Class, Ambedkar Nagar at Akbarpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 2017 /JR(S)/2015

Sri **Manoj Kumar-I**, Special Judicial Magistrate, Air and Water Pollution, Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 2018 /JR(S)/2015

Smt. **Renu Singh**, Civil Judge, Junior Division, Hamirpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur.

**No. 2019 /JR(S)/2015**

Smt. **Kalpana-II**, Civil Judge, Junior Division, Etah is promoted and posted as Civil Judge, Senior Division, Etah in the vacant Court.

**No. 2020 /JR(S)/2015**

Sri **Shailender Singh**, Civil Judge, Junior Division, Auraiya is promoted and posted as Civil Judge, Senior Division, Auraiya in the vacant Court.

**No. 2021 /JR(S)/2015**

Sri **Talewar Singh**, Civil Judge, Junior Division, Moradabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

**No. 2022 /JR(S)/2015**

Sri **Sanjay Kumar Singh-II**, Ist Civil Judge, Junior Division, Kasganj is promoted and posted as Civil Judge, Senior Division, Balrampur in the vacant Court.

**No. 2023 /JR(S)/2015**

Sri **Ram Gopal Singh**, Civil Judge, Junior Division, Budhana, Muzaffarnagar is promoted and posted as Additional Chief Judicial Magistrate, Etawah in the vacant Court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etawah.

**No. 2024 /JR(S)/2015**

Sri **Pradeep Kumar Jayant**, Civil Judge, Junior Division (City), Kanpur Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

**No. 2025 /JR(S)/2015**

Sri **Praveen Sonkar**, Civil Judge, Junior Division (Koil), Aligarh is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

**No. 2026 /JR(S)/2015**

Sri **Prem Prakash**, Civil Judge, Junior Division, Chhibramau, Kannauj is promoted and posted as Civil Judge, Senior Division, Kaushambi in the vacant Court.

**No. 2027 /JR(S)/2015**

Sri **Sushil Kumar-IV**, Civil Judge, Junior Division, Aonla, Bareilly is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

**No. 2028 /JR(S)/2015**

Sri **Sanjay K. Lal**, Judicial Magistrate, First Class, Chandauli is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etah.

**No. 2029 /JR(S)/2015**

Sri **Pradip Kumar Ram**, Additional Civil Judge, Junior Division, Chhibramau, Kannauj is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahar.

**No. 2030 /JR(S)/2015**

Sri **Munna Prasad**, Additional Civil Judge, Junior Division, Ambedkar Nagar at Akbarpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahar.

**No. 2031 /JR(S)/2015**

Sri **Mahesh Kumar**, Civil Judge, Junior Division, Kalpi, Jalaun at Orai is promoted and posted as Additional Chief Judicial Magistrate, Etawah.

**No. 2032 /JR(S)/2015**

Sri **Sanjay Kumar Gond**, Civil Judge, Junior Division, Garmukteshwar, Hapur is promoted and posted as Civil Judge, Senior Division, Santkabir Nagar in the vacant Court.

**No. 2033 /JR(S)/2015**

Sri **Vipin Kumar-III**, Civil Judge, Junior Division, Iglas, Aligarh is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

**No. 2034 /JR(S)/2015**

Sri **Lokesh Varun**, Civil Judge, Junior Division, Baghpat is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur.

**No. 2035 /JR(S)/2015**

Sri **Hari Prasad**, Civil Judge, Junior Division, Chandausi, Moradabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

**No. 2036 /JR(S)/2015**

Smt. **Rekha Singh**, Civil Judge, Junior Division (South), Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

**No. 2037 /JR(S)/2015**

Sri **Ram Raj-II**, Civil Judge, Junior Division, Bisalpur Pilibhit is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

**No. 2038 /JR(S)/2015**

Sri **Anil Kumar-VIII**, Civil Judge, Junior Division, Bansi, Siddharth Nagar is promoted and posted as Additional Chief Judicial Magistrate, Mainpuri in the vacant Court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mainpuri.

**No. 2039 /JR(S)/2015**

Sri **Arun Kumar-III**, Civil Judge, Junior Division, Nagina, Bijnor is promoted and posted as Additional Chief Judicial Magistrate, Nagina, Bijnor in the vacant Court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Nagina, Bijnor.

**No. 2040 /JR(S)/2015**

Sri **Devendra Nath Singh**, Civil Judge, Junior Division, Pilibhit is promoted and posted as Additional Chief Judicial Magistrate, Pilibhit.

**No. 2041 /JR(S)/2015**

Sri **Vikas Verma**, Civil Judge, Junior Division, Khurja, Bulandshahar is promoted and posted as Additional Chief Judicial Magistrate, Khurja, Bulandshahar in the vacant Court.

No. 2042 /JR(S)/2015

Sri **Jitendra Singh-II**, Civil Judge, Junior Division, Muzaffarnagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffarnagar.

No. 2043 /JR(S)/2015

Sri **Prem Shankar**, Civil Judge, Junior Division, Jalaun, Jalaun at Orai is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 2044 /JR(S)/2015

Sri **Raju Prasad**, Civil Judge, Junior Division, Pharenda, Maharajganj is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar (Kanpur Dehat)/ Kanpur Dehat.

No. 2045 /JR(S)/2015

Sri **Chhangur Ram**, Civil Judge, Junior Division, Thakurdwara, Moradabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar (Kanpur Dehat)// Kanpur Dehat.

No. 2046 /JR(S)/2015

Sri **Sushil Kumar Kharwar**, Civil Judge, Junior Division, Mauranipur, Jhansi is promoted and posted as Additional Chief Judicial Magistrate, Jhansi in the vacant Court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jhansi.

No. 2047 /JR(S)/2015

Sri **Ram Bilas Prasad**, Civil Judge, Junior Division, Kannauj is promoted and posted as Civil Judge, Senior Division, Kannauj in the vacant Court.

No. 2048 /JR(S)/2015

Sri **Anil Kumar Kharwar**, Civil Judge, Junior Division, Sonbhadra is promoted and posted as Additional Chief Judicial Magistrate, Sonbhadra.

No. 2049 /JR(S)/2015

Sri **Arun Kumar Rai**, Civil Judge, Junior Division, Faizabad is promoted and posted as Additional Chief Judicial Magistrate, Gautambuddha

Nagar in the vacant Court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gautambuddha Nagar.

**No. 2050 /JR(S)/2015**

Smt. **Deepali Singh**, Metropolitan Magistrate, First Class, Kanpur Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

**No. 2051 /JR(S)/2015**

Sri **Pawan Kumar Rai**, Judicial Magistrate, First Class, Faizabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

**No. 2052 /JR(S)/2015**

Sri **Dinesh Chandra Shukla**, Civil Judge, Junior Division, Sardhana, Meerut is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

**No. 2053 /JR(S)/2015**

Sri **Avanish Kumar**, Civil Judge, Junior Division, Kunda, Pratapgarh is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

**No. 2054 /JR(S)/2015**

Sri **Devendra Pratap Singh**, Civil Judge, Junior Division, Bansgaon, Gorakhpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

**No. 2055 /JR(S)/2015**

Sri **Dinesh Pratap Singh**, Civil Judge, Junior Division, Pratapgarh is promoted and posted as Additional Chief Judicial Magistrate, Pratapgarh in the vacant Court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pratapgarh.

**No. 2056 /JR(S)/2015**

Sri **Dhannjay Kumar Misra**, Civil Judge, Junior Division,, Kairana, Muzaffar Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur.



No. 2057 /JR(S)/2015

Sri **Ateeq Uddin**, Civil Judge, Junior Division, Kayamganj, Farrukhabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Farrukhabad.

No. 2058 /JR(S)/2015

Sri **Gyan Prakash Shukla**, Civil Judge, Junior Division, Atarra, Banda is promoted and posted as Additional Chief Judicial Magistrate (Central Railway), Banda.

No. 2059 /JR(S)/2015

Dr. **Anil Kumar Singh-II**, Civil Judge, Junior Division, Allahabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 2060 /JR(S)/2015

Sri **Ajay Kumar Singh**, Civil Judge, Junior Division, Chakia, Chandauli is promoted and posted as Additional Chief Judicial Magistrate, Mainpuri.

No. 2061 /JR(S)/2015

Sri **Satish Kumar Tripathi**, Civil Judge, Junior Division, Biswan, Sitapur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 2062 /JR(S)/2015

Sushri **Nivedita Asthana**, Additional Civil Judge, Junior Division, Kanpur Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 2063 /JR(S)/2015

Smt. **Roopali Saxena**, Judicial Magistrate, First Class, Sitapur is promoted and posted as Additional Chief Judicial Magistrate, Sitapur in the vacant Court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sitapur.

No. 2064 /JR(S)/2015

Sri **Satyendra Singh Virwan**, Additional Civil Judge, Junior Division, Aonla, Bareilly is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 2065 /JR(S)/2015

Sri **Chandra Mohan Srivastava**, Civil Judge, Junior Division, Tanda, Ambedkar Nagar at Akbarpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 2066 /JR(S)/2015

Smt. **Archana Rani**, Civil Judge, Junior Division, Bahraich to be Civil Judge, Senior Division, Bahraich in the vacant Court.

No. 2067 /JR(S)/2015

Km. **Farida Begum**, Civil Judge, Junior Division, Gonda, is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 2068 /JR(S)/2015

Sri **Kumar Gaurav**, Civil Judge, Junior Division, Nawabganj, Bareilly is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 2069 /JR(S)/2015

Sri **Yajnesh Chandra Pandey**, Civil Judge, Junior Division,, Varanasi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 2070 /JR(S)/2015

Sri **Vishnu Pratap Singh**, Civil Judge, Junior Division, Purva, Unnao to be Additional Chief Judicial Magistrate, Unnao.

No. 2071 /JR(S)/2015

Smt. **Pooja Vishwakarma**, Judicial Magistrate, First Class, Gonda is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 2072 /JR(S)/2015

Sri **Prashant Bilgaiyan**, Civil Judge, Junior Division, Chunar, Mirzapur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 2073 /JR(S)/2015

Sri **Nishant Dev**, Civil Judge, Junior Division, Shikohabad, Firozabad is promoted and posted as Additional Chief Judicial Magistrate, Shikohabad, Firozabad in the vacant Court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Shikohabad, Firozabad.

No. 2074 /JR(S)/2015

Sri **Mithilesh Kumar Tiwari**, Additional Civil Judge, Junior Division, Garhmukteshwar, Hapur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 2075 /JR(S)/2015

Smt. **Rashmi Singh**, Civil Judge, Junior Division (Hawali), Faizabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad.

No. 2076 /JR(S)/2015

Sri **Maan Vardhan**, Judicial Magistrate, First Class, Aligarh is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 2077 /JR(S)/2015

Sri **Neeraj Kumar Garg**, Judicial Magistrate, First Class, Baghpat is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 2078 /JR(S)/2015

Sri **Prakash Chandra Shukla**, Civil Judge, Junior Division, Khaga, Fathepur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 2079 /JR(S)/2015

Sri **Durgesh**, Civil Judge, Junior Division, Musafirkhana, Sultanpur is promoted and posted as Additional Chief Judicial Magistrate, Sultanpur.

No. 2080 /JR(S)/2015

Sri **Alok Sharma**, Metropolitan Magistrate, First Class, Kanpur Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 2081 /JR(S)/2015

Sri **Alok Kumar Srivastava**, Judicial Magistrate, First Class, Bahraich is promoted and posted as Additional Chief Judicial Magistrate, Bahraich in the vacant Court.

No. 2082 /JR(S)/2015

On reversion to the regular line, Smt. **Poonam**, Law Officer (Women), U.P. Rajya Mahila Ayog, Lucknow is promoted and posted as Additional Chief Judicial Magistrate, Sultanpur.

No. 2083 /JR(S)/2015

Sri **Vinay Singh**, Judicial Magistrate, First Class, Mathura is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 2084 /JR(S)/2015

Smt. **Shraddha Tiwari**, Judicial Magistrate, First Class, Varanasi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 2085 /JR(S)/2015

Sri **Tripurari Mishra**, Civil Judge, Junior Division, Gorakhpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 2086 /JR(S)/2015

Sri **Brijesh Kumar Singh**, Civil Judge, Junior Division, Deoria is promoted and posted as Civil Judge, Senior Division, Deoria in the vacant Court.

No. 2087 /JR(S)/2015

Sri **Rajaneesh Kumar Mishra**, Civil Judge, Junior Division, Jaunpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur.

No. 2088 /JR(S)/2015

Sri **Varun Mohit Nigam**, Civil Judge, Junior Division, Agra is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 2089 /JR(S)/2015

Sushri **Aparna Tripathi**, Civil Judge, Junior Division, Raebareli is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli.

No. 2090 /JR(S)/2015

Sri **Himanshu Dayal Srivastava**, Civil Judge, Junior Division, Varanasi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 2091 /JR(S)/2015

Sri **Hemendra Kumar Singh**, Civil Judge, Junior Division, Moth, Jhansi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 2092 /JR(S)/2015

Sri **Satyajeet Pathak**, Civil Judge, Junior Division, Mohammadabad, Ghazipur is promoted and posted as Additional Chief Judicial Magistrate, Ghazipur in the vacant Court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghazipur.

No. 2093 /JR(S)/2015

Sri **Rahul Dubey**, Civil Judge, Junior Division, Mau is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 2094 /JR(S)/2015

Smt. **Neelanjana**, Judicial Magistrate, First Class, Budaun is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Budaun.

No. 2095 /JR(S)/2015

Sri **Lokesh Kumar**, Civil Judge, Junior Division, Bisauli, Budaun is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 2096 /JR(S)/2015

Sri **Indra Jeet Singh-I**, Civil Judge, Junior Division, Barabanki is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

**No. 2097 /JR(S)/2015**

Sri **Manoj Upadhyaya**, Judicial Magistrate, First Class, Etah is promoted and posted as Additional Chief Judicial Magistrate, Etah in the vacant Court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etah.

**No. 2098 /JR(S)/2015**

Sri **Alok Dubey**, Civil Judge, Junior Division, Haidergarh, Barabanki is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

**No. 2099 /JR(S)/2015**

Sushri **Poonam Trivedi**, Judicial Magistrate, First Class, Agra is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

**No. 2100 /JR(S)/2015**

Sushri **Lovey Yadav**, Additional Civil Judge, Junior Division, Nagina, Bijnor is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli.

**No. 2101 /JR(S)/2015**

Sri **Rohit Agrawal**, Additional Civil Judge, Junior Division, Etah is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etah.

**No. 2102 /JR(S)/2015**

Sri **Asif Iqbal Rizvi**, Civil Judge, Junior Division,, Basti is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti.

**No. 2103 /JR(S)/2015**

Sri **Awanish Gautam**, Civil Judge, Junior Division, Shahjahanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur.

**No. 2104 /JR(S)/2015**

Smt. **Ekta Verma**, Judicial Magistrate, First Class, Gorakhpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

**No. 2105 /JR(S)/2015**

Sri **Kamal Kant Srivastava**, Civil Judge, Junior Division, Bhadohi at Gyanpur is promoted and posted as Additional Civil Judge, Senior Division, Bhadohi at Gyanpur.

**No. 2106 /JR(S)/2015**

Sushri **Poonam Singh-I**, Additional Civil Judge, Junior Division, Sitapur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sitapur.

**No. 2107 /JR(S)/2015**

Sri **Ankur Sharma**, Judicial Magistrate, First Class, Varanasi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

**No. 2108 /JR(S)/2015**

Smt. **Vineeta Vimal**, Additional Civil Judge, Junior Division, Kanpur Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

**No. 2109 /JR(S)/2015**

Sri **Ajay Vikram Singh**, Judicial Magistrate, First Class, Barabanki is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

**No. 2110 /JR(S)/2015**

Sri **Kailash Kumar**, Civil Judge, Junior Division, Gunnor, Budaun is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

**No. 2111 /JR(S)/2015**

Sri **Abhishek Kumar Chaturvedi**, Additional Civil Judge, Junior Division, Varanasi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

**No. 2112 /JR(S)/2015**

Sri **Abhishek Kumar Srivastava**, Civil Judge, Junior Division, Jhansi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jhansi.

**No. 2113 /JR(S)/2015**

Sri **Ritish Sachdeva**, Civil Judge, Junior Division, Saharanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

**No. 2114 /JR(S)/2015**

Smt. **Reema Malhotra**, Judicial Magistrate, First Class, Saharanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

**No. 2115 /JR(S)/2015**

Sri **Gyan Prakash Tiwari-II**, Judicial Magistrate, First Class, Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

**No. 2116 /JR(S)/2015**

Sri **Avanish Kumar Pandey**, Civil Judge, Junior Division, Farrukhabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Farrukhabad.

**No. 2117 /JR(S)/2015**

Sri **Prabhat Kumar Yadav**, Civil Judge, Junior Division, Ghatampur, Ramabai Nagar (Kanpur Dehat) is promoted and posted as Additional Chief Judicial Magistrate, Ramabai Nagar (Kanpur Dehat)/ Kanpur Dehat vice Sri Anil Kumar-VII.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ramabai Nagar (Kanpur Dehat)/ Kanpur Dehat.

**No. 2118 /JR(S)/2015**

Sri **Anil Kumar-VII**, Additional Chief Judicial Magistrate, Ramabai Nagar (Kanpur Dehat)/ Kanpur Dehat to be Civil Judge, Senior Division, Ramabai Nagar (Kanpur Dehat)/ Kanpur Dehat vice Smt. Nupur.

**No. 2119 /JR(S)/2015**

Smt. **Nupur**, Civil Judge, Senior Division, Ramabai Nagar (Kanpur Dehat)/ Kanpur Dehat to be Civil Judge, Senior Division, Bulandshahar vice Sri Bharat Singh Yadav.



No. 2120 /JR(S)/2015

Sri **Bharat Singh Yadav**, Civil Judge, Senior Division, Bulandshahar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahar.

No. 2121 /JR(S)/2015

Sri **Rajesh Kumar Mishra**, Judicial Magistrate, First Class, Agra is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 2122 /JR(S)/2015

Sri **Yogesh Kumar-III**, Civil Judge, Junior Division, Sahaswan, Budaun is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 2123 /JR(S)/2015

Sushri **Madhu Dogra**, Additional Civil Judge, Junior Division, Mathura is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 2124 /JR(S)/2015

Smt. **Parul Panwar**, Civil Judge, Junior Division, Gautambuddha Nagar is promoted and posted as Additional Chief Judicial Magistrate, Gautambuddha Nagar.

No. 2125 /JR(S)/2015

Sri **Shrikrishna Chandra Singh**, Judicial Magistrate, First Class, Kasia, Kushinagar is promoted and posted Civil Judge, Senior Division, Kushinagar in the vacant Court.

No. 2126 /JR(S)/2015

Sri **Manish Nigam**, Civil Judge, Junior Division, Sultanpur is promoted and posted as Additional Chief Judicial Magistrate, Sultanpur.

No. 2127 /JR(S)/2015

Sri **Sanjay Kumar Singh-III**, Civil Judge, Junior Division, Khair, Aligarh is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

**No. 2128 /JR(S)/2015**

Sri **Anubhava Dwivedi**, Additional Civil Judge, Junior Division, Hamirpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi.

**No. 2129 /JR(S)/2015**

Sushri **Sunita Singh Nagore**, Judicial Magistrate, First Class, Sitapur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sitapur.

**No. 2130 /JR(S)/2015**

Sri **Neeraj Kumar Bakshi**, Civil Judge, Junior Division, Azamgarh is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Azamgarh.

**No. 2131 /JR(S)/2015**

Sri **Nirbhay Prakash**, Civil Judge, Junior Division, Hasanpur, Jyotibaphule Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

**No. 2132 /JR(S)/2015**

Sri **Saurabh Saxena**, Civil Judge, Junior Division, Mahmoodabad Sitapur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sitapur.

**No. 2133 /JR(S)/2015**

Smt. **Yasmin Akbar**, Civil Judge, Junior Division, Aligarh is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

**No. 2134 /JR(S)/2015**

Sushri **Poornima Pathak**, Metropolitan Magistrate, First Class, Kanpur Nagar is promoted and posted as Secretary (Full Time), District Legal Services Authority, Kanpur Nagar in the vacant Court.

**No. 2135 /JR(S)/2015**

Smt. **Shweta Srivastava**, Additional Civil Judge, Junior Division, Kanpur Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur.

No. 2136 /JR(S)/2015

Sri **Anurag Sharma**, Civil Judge, Junior Division, Etawah is promoted and posted as Additional Chief Judicial Magistrate, Etawah.

No. 2137 /JR(S)/2015

Smt. **Noori Ansar**, Judicial Magistrate, First Class, Gonda is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 2138 /JR(S)/2015

Sri **Hari Prakash Gupta**, Civil Judge, Junior Division, Fatehpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 2139 /JR(S)/2015

Sri **Avanish Kumar Rai**, Judicial Magistrate, First Class, Moradabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 2140 /JR(S)/2015

Sri **Mohammad Quamar**, Judicial Magistrate, First Class, Muzaffar Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffar Nagar.

No. 2141 /JR(S)/2015

Sri **Gyanendra Tripathi**, Civil Judge, Junior Division, Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 2142 /JR(S)/2015

Sri **Abhishek Sinha**, Civil Judge, Junior Division, Fatehabad, Agra is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 2143 /JR(S)/2015

Sri **Avinash Kumar Singh**, Additional Civil Judge, Junior Division, Chandauli is promoted and posted as Additional Chief Judicial Magistrate (Eastern Railway), Chandauli in the vacant Court.

No. 2144 /JR(S)/2015

Sri **Alok Kumar Singh**, Special Judicial Magistrate (C.B.I.), Ghaziabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 2145 /JR(S)/2015

Sri **Pradeep Kumar Mishra**, Additional Civil Judge, Junior Division, Sambhal, Moradabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 2146 /JR(S)/2015

Smt. **Divya Bhargava**, Civil Judge, Junior Division, Bijnor is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor.

No. 2147 /JR(S)/2015

Sri **Neel Kant Mani Tripathi**, Special Judicial Magistrate (C.B.I.), Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 2148 /JR(S)/2015

Sri **Raghubar Singh**, Civil Judge, Junior Division, Nazibabad, Bijnor is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor.

No. 2149 /JR(S)/2015

Sri **Vayu Nandan Mishra**, Civil Judge, Junior Division, Ramabai Nagar (Kanpur Dehat) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar (Kanpur Dehat).

No. 2150 /JR(S)/2015

Sri **Abhishek Upadhyaya**, Judicial Magistrate, First Class, Raebareli is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli.

No. 2151 /JR(S)/2015

Sushri **Ekta Kushwaha**, Additional Civil Judge, Junior Division, Gonda is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 2152 /JR(S)/2015

Smt. **Madhu Gupta**, Judicial Magistrate, First Class, Varanasi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 2153 /JR(S)/2015

Sri **Manoj Kumar Misra**, Civil Judge, Junior Division, Mau, Chitrakoot is promoted and posted as Additional Chief Judicial Magistrate, Chitrakoot.

No. 2154 /JR(S)/2015

Sri **Paritosh Shreshta**, Civil Judge, Junior Division, Puyayan, Shahjahanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli.

No. 2155 /JR(S)/2015

Sri **Pradeep Kumar-IV**, Civil Judge, Junior Division, Baberu, Banda is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri.

No. 2156 /JR(S)/2015

Sri **Rajnish Kumar**, Civil Judge, Junior Division (Hawali), Saharanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur.

No. 2157 /JR(S)/2015

Sri **Amar Singh**, Additional Civil Judge, Junior Division, Budaun is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Budaun.

No. 2158 /JR(S)/2015

Sri **Sudhakar Dubey**, Additional Civil Judge, Junior Division, Varanasi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 2159 /JR(S)/2015

Sri **Rakesh Kumar-VII**, Additional Civil Judge, Junior Division, Nazibabad, Bijnor is promoted and posted as Additional Chief Judicial Magistrate, Ballia in the vacant Court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ballia.

**No. 2160 /JR(S)/2015**

Sri **Amit Kumar Tiwari**, Civil Judge, Junior Division, Bhognipur, Ramabai Nagar (Kanpur Dehat) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar (Kanpur Dehat).

**No. 2161 /JR(S)/2015**

Smt. **Archana Yadav**, Additional Civil Judge, Junior Division, Shikohabad, Firozabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Firozabad.

**No. 2162 /JR(S)/2015**

Sri **Ashok Kumar Dubey-II**, Civil Judge, Junior Division, Bulandshahar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahar.

**No. 2163 /JR(S)/2015**

Smt. **Nitya Pandey**, Civil Judge, Junior Division, Mirzapur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mirzapur.

**No. 2164 /JR(S)/2015**

Sri **Nitin Pandey**, Judicial Magistrate, First Class, Saharanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

**No. 2165 /JR(S)/2015**

Smt. **Rachana Singh**, Judicial Magistrate, First Class, Pratapgarh is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Pratapgarh.

**No. 2166 /JR(S)/2015**

Smt. **Shweta Dixit**, Civil Judge, Junior Division, Baghpat is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

**No. 2167 /JR(S)/2015**

Sri **Kirti Kunal**, Judicial Magistrate, First Class, Sultanpur is promoted and posted as Additional Chief Judicial Magistrate, Sultanpur.

No. 2168 /JR(S)/2015

Sri **Shiv Kumar Tiwari**, Judicial Magistrate, First Class,, Mirzapur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 2169 /JR(S)/2015

Smt. **Pushpa Singh**, Judicial Magistrate, First Class, Allahabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 2170 /JR(S)/2015

Sri **Subhash Chandra Yadav**, Civil Judge, Junior Division, Rath, Hamirpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rampur.

No. 2171 /JR(S)/2015

Smt. **Shivani Singh**, Civil Judge, Junior Division, Allahabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 2172 /JR(S)/2015

Sri **Saurabh Dwivedi**, Judicial Magistrate, First Class, Basti is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti.

No. 2173 /JR(S)/2015

Sri **Alok Kumar**, Judicial Magistrate, First Class, Etawah is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etawah.

No. 2174 /JR(S)/2015

Sri **Arvind Kumar Shukla**, Additional Civil Judge, Junior Division, Kasia, Kushinagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 2175 /JR(S)/2015

Sri **Rohit Singh**, Judicial Magistrate, First Class, Kannauj is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 2176 /JR(S)/2015

Smt. **Tanu Bhatnagar**, Additional Civil Judge, Junior Division, Kannauj is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 2177 /JR(S)/2015

Sri **Pradeep Kumar-III**, Judicial Magistrate, First Class, Pilibhit is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 2178 /JR(S)/2015

Sri **Narendra Pal Rana**, Judicial Magistrate, First Class, Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 2179 /JR(S)/2015

Sushri **Archana Tewari**, Additional Civil Judge, Junior Division, Varanasi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 2180 /JR(S)/2015

Smt. **Mitali Govind Rao**, Civil Judge, Junior Division, Rampur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rampur.

No. 2181 /JR(S)/2015

Sri **Ram Mani Pathak**, Civil Judge, Junior Division/ Judicial Magistrate, Lalganj Ajhara, Pratapgarh is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 2182 /JR(S)/2015

Sri **Mayur Jain**, Judicial Magistrate, First Class, Bareilly is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 2183 /JR(S)/2015

Sri **Devashish**, Judicial Magistrate, First Class, Faizabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi.



No. 2184 /JR(S)/2015

Sri **Manoj Pandey**, Judicial Magistrate, First Class,, Jhansi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jhansi.

No. 2185 /JR(S)/2015

Sri **Kamesh Shukla**, Additional Legal Advisor, Governor's Secretariat, Lucknow is promoted and posted such as Additional Legal Advisor, Governor's Secretariat, Lucknow.

No. 2186 /JR(S)/2015

Smt. **Ankita Dubey**, Additional Civil Judge, Junior Division, Shikohabad, Firozabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 2187 /JR(S)/2015

Sri **Satyendra Prakash Pandey**, Civil Judge, Junior Division, Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 2188 /JR(S)/2015

Smt. **Shagun Panwar**, Civil Judge, Junior Division, Meerut is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 2189 /JR(S)/2015

Smt. **Poonam Pathak**, Additional Civil Judge, Junior Division, Saharanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 2190 /JR(S)/2015

Sri **Yogesh Kumar-II**, Judicial Magistrate, Meerut is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 2191 /JR(S)/2015

Smt. **Geetanjali Garg**, Civil Judge, Junior Division, Banda is promoted and posted as Civil Judge, Senior Division, Siddharth Nagar in the vacant Court.

No. 2192 /JR(S)/2015

Smt. **Moushmee Madhesiya**, Additional Civil Judge, Junior Division, Gonda is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 2193 /JR(S)/2015

Smt. **Bushra Adil Rizvi**, Judicial Magistrate, Gautambuddha Nagar is promoted and posted as Additional Chief Judicial Magistrate, Gautambuddha Nagar.

No. 2194 /JR(S)/2015

Sri **Apoorv Singh**, Civil Judge, Junior Division, Bareilly is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 2195 /JR(S)/2015

Sri **Alok Kumar Yadav**, Civil Judge, Junior Division, Saidpur, Ghazipur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 2196 /JR(S)/2015

Sri **Vineet Narain Pandey**, Additional Civil Judge, Junior Division, Banda is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 2197 /JR(S)/2015

Sri **Vikas Srivastava**, Additional Civil Judge, Junior Division, Barabanki is promoted and posted as Secretary (Full Time), District Legal Services Authority, Ghaziabad in the vacant Court.

No. 2198 /JR(S)/2015

Sri **Anjani Kumar Singh**, Civil Judge, Junior Division, Duddhi, Sonbhadra is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 2199 /JR(S)/2015

Sri **Manoj Kumar Tiwari**, Judicial Magistrate, Allahabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 2200 /JR(S)/2015

Sri **Prashant Kumar-I**, Civil Judge, Junior Division, Garotha, Jhansi is promoted and posted as Additional Chief Judicial Magistrate (Central Railway), Jhansi.

No. 2201 /JR(S)/2015

Sri **Ashok Kumar Singh-VIII**, Judicial Magistrate, Sonbhadra is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 2202 /JR(S)/2015

Smt. **Ekta Singh**, Judicial Magistrate, Deoria is promoted and posted as Additional Chief Judicial Magistrate, Deoria.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Deoria.

No. 2203 /JR(S)/2015

Sri **Ashok Kumar Srivastava**, Judicial Magistrate, Bareilly is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 2204 /JR(S)/2015

Smt. **Mirza Zeenat**, Civil Judge, Junior Division, Jyotiba Phule Nagar, is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jyotiba Phule Nagar.

No. 2205 /JR(S)/2015

Sri **Yogesh Dubey**, Civil Judge, Junior Division, Chhata, Mathura is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 2206 /JR(S)/2015

Sri **Yajuvendra Vikram Singh**, Judicial Magistrate, Jaunpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur.

No. 2207 /JR(S)/2015

Sri **Piyush Tiwari**, Civil Judge, Junior Division, Jalaun at Orai is promoted and posted as Civil Judge, Senior Division, Jalaun at Orai in the vacant Court.

**No. 2208 /JR(S)/2015**

**Sri Virendra Nath Pandey**, Additional Civil Judge, Junior Division, Bansaon, Gorakhpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

**No. 2209 /JR(S)/2015**

**Smt. Pragya Singh**, Additional Civil Judge, Junior Division, Varanasi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

**No. 2210 /JR(S)/2015**

**Sri Nusrat Khan**, Judicial Magistrate, Aligarh is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

**No. 2211 /JR(S)/2015**

**Sri Lal Babu Yadav**, Metropolitan Magistrate, Kanpur Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri.

**No. 2212 /JR(S)/2015**

**Smt. Nisha Jha**, Additional Civil Judge, Junior Division, Varanasi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

**No. 2213 /JR(S)/2015**

**Sri Rajeeva Shukla**, Civil Judge, Junior Division, Charkhari, Mahoba is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

**No. 2214 /JR(S)/2015**

**Sri Chandra Mohan Mishra**, Civil Judge, Junior Division, Jalalabad, Shahjahanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bhadohi at Gyanpur.

**No. 2215 /JR(S)/2015**

**Sri Rishi Kumar**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Additional Chief Judicial Magistrate, Bulandshahar vice Sri Krishna Kumar-V.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bulandshahar.

**No. 2216 /JR(S)/2015**

**Sri Krishna Kumar-V**, Additional Chief Judicial Magistrate, Bulandshahar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahar.

**No. 2217 /JR(S)/2015**

**Sri Bala Krishna N. Ranjan**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Additional Chief Judicial Magistrate, Lucknow vice Smt. Shaila.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lucknow.

**No. 2218 /JR(S)/2015**

**Smt. Shaila**, Additional Chief Judicial Magistrate, Lucknow to be Special Chief Judicial Magistrate, Lucknow vice Sri Ashish Varma.

**No. 2219 /JR(S)/2015**

**Sri Ashish Varma**, Special Chief Judicial Magistrate, Lucknow to be Civil Judge, Senior Division, Malihabhad at Lucknow vice Smt. Sandhya Srivastava.

**No. 2220 /JR(S)/2015**

**Smt. Sandhya Srivastava**, Civil Judge, Senior Division, Malihabhad at Lucknow to be Civil Judge, Senior Division, Mohanlalganj at Lucknow vice Smt. Richa Joshi.

**No. 2221 /JR(S)/2015**

**Smt. Richa Joshi**, Civil Judge, Senior Division, Mohanlalganj at Lucknow to be Civil Judge, Senior Division, Lucknow vice Smt. Pallavi Agarwal.

**No. 2222 /JR(S)/2015**

**Smt. Pallavi Agarwal**, Civil Judge, Senior Division, Lucknow to be Additional Chief Judicial Magistrate, Special Court (Ayodhya Prakaran), Lucknow in the vacant Court.

**No. 2223 /JR(S)/2015**

Sri **Viveka Nand Vishwakarma**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Secretary (Full Time), District Legal Services Authority, Varanasi in the vacant Court.

**No. 2224 /JR(S)/2015**

Sri **Ashok Kumar-XII**, Additional Civil Judge, Junior Division, Gonda to be Additional Civil Judge, Junior Division, Meerut.

**BY ORDER OF THE COURT,**

**Sd/-  
(SHEO KUMR SINGH-I)  
REGISTRAR GENERAL**

**No. 540 /JR (S)/2015: Allahabad: Dated: October 15, 2015**

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request kindly to relieve Smt. Poonam, Law Officer (Women), U.P. Rajya Mahila Ayog, Lucknow from her present post so as to enable her to take over charge of her new postings immediately and issue necessary notification of the Government in regard to posting of Sri Kamesh Shukla, Additional Legal Advisor, Governor's Secretariat, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Senior Registrar (Judicial), High Court, Allahabad.
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. All District & Sessions Judges subordinate to High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officer who is transferred/ posted on his own request, is not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

9. (i) Smt. Poonam, Law Officer (Women), U.P. Rajya Mahila Ayog, Lucknow.  
(ii) Sri Kamesh Shukla, Additional Legal Advisor, Governor's Secretariat, Lucknow.

You shall handover charge of your present post and shall proceed to take over charge of your new postings accordingly.

The Certificates of handing and taking over charge may please be sent to the Section Officer (Services), High Court, Allahabad forthwith.

You shall also mention therein personal ID no. allotted by the Court on the charge certificates.

10. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
11. The Member Secretary, U.P., State Legal Services Authority, Lucknow.
12. The Registrar (Judicial) (Confidential), High Court, Allahabad.
13. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
14. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad.
15. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
16. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.Ss. to Hon'ble Administrative Judges, High Court, Allahabad and Lucknow Bench with request to place this notification before Hon'ble Judges for their Lordship's kind perusal.(Information available on E-mail).

**BY ORDER OF THE COURT.**

Sd/-

**(RAJIV SHARMA)  
JOINT REGISTRAR  
(JUDICIAL) (SERVICES)**